National Company Law Tribunal

Allahabad Bench

CP NO. (1B)/07/ALD/2018

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.01.2018

NAME OF THE COMPANY: Oriental Bank of Commerce vs Atters Legeling Section of the companies act/1& B code: U/S 7 of I&B Code 2016, Pvt. 18.

SI. NO. Name Designation Representation Signature

1. RAKBSHKUMBA AND Police ADD

CP No.(IB) 07/ALD/2018

Sri Maneesh Mehtrotra for the Financial Creditor.

The present case is filed as a fresh case under section 7 of the I & B Code of 2016.

The Registry is directed to make scrutiny of the case.

Further the petitioner is directed to serve a copy of this order along with copy of a petition to the Corporate Debtor Company. Further a formal notice be issued on behalf of this court inviting objection, if any.

The matter to be listed on 22nd February, 2017.

Date: 23/01/2018

Typed by

Jyoti

2.

(Stenographer)

H.P. Chaturvedi, Member(Judicial)